

प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिजर्व बैंक
RESERVE BANK OF INDIA

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January 06, 2026

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – The Shirpur Merchants' Co-operative Bank Ltd., Shirpur, Maharashtra – Extension of Period

The Reserve Bank of India had issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to The Shirpur Merchants' Co-operative Bank Ltd., Shirpur, Maharashtra, vide Directive No. CO.DOS.SED. No. S175/45-11-001/2024-2025 dated April 05, 2024, for a period of six months up to the close of business on October 08, 2024, as modified from time to time, which were last extended up to the close of business on January 08, 2026, vide Directive DOR.MON.D-32/12-21-364/2025-26 dated October 06, 2025.

2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond the close of business on January 08, 2026.

3. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from the close of business on January 08, 2026, to the close of business on April 08, 2026, subject to review.

4. All other terms and conditions of the Directive under reference shall remain unchanged. The aforesaid extension by the Reserve Bank of India should not per-se be construed to imply that Reserve Bank of India is satisfied with the financial position of the bank.

(Brij Raj)

Chief General Manager

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